GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED No- 936
TO BE ANSWERED ON- 09/02/2022

PROJECT MONITORING UNITS FOR TRIBAL WELFARE SCHEMES

936. SHRI SHAMSHER SINGH DULLO:
SMT. PHULO DEVI NETAM:
SHRI ANAND SHARMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state?

(a) whether any central project monitoring units have been set up in States to oversee the implementation of tribal welfare schemes as announced by the Government in November 2021;
(b) if so, the details thereof and if not, the reasons therefor;
(c) the status of allocation, disbursal and utilisation of fund toward this initiative, as on date, for both Central and State units;
(d) whether Government has set deadlines for the Central and State monitoring units to be functional; and
(e) if so, the details thereof and if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (e): The Ministry of Tribal Affairs implements various Central Sector and Centrally Sponsored Scheme through States /UT Government. Ministry in last few years has undergone a major strategic shift and has developed scheme specific portals with end to end digitization of various processes ensuring physical and financial monitoring of the funds released under different schemes.

Ministry is not aware about specific announcement of the Government for setting up of PMUs in states. However, the NITI Aayog has initiated Data Governance Quality Index which evaluates various Ministries on data-based Governance and has advised all Ministries to set up Data and Strategy units in Ministry for digitization of processes related to implementation and monitoring of Central Sector/Centrally sponsored schemes of Ministries/Departments.

Till 14th Finance Cycle (from 2016-17 to 2020-21), amount ranging from 1-2% of the scheme was given to States/UTs as administrative cost for implementation of the Schemes. While approving the continuation of Centrally Sponsored and Central Sector Scheme for Development of STs over the 15th Finance Commission (2021-22 to 2025-26), funds have been provided to set up State Programme Management Unit (SPMU) at State level for effective implementation and monitoring of the combined schemes of the Ministry. Funds have also been earmarked under the scheme "Monitoring, Evaluation, Survey and Social Audit" including setting up of Central PMU. The role of central PMU is to co- ordinate with the State units for providing data in respect of various schemes.

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